COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 85 OF 2018

Dated: 26th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Majid Durrani

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Ms. Anushree Bardhan for R-2 to R-4

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent No. 1 and 2 submitted that, pleadings are complete in this matter and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated supra, are placed on record.

List this matter for hearing on <u>29.01.2019</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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